

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 26/RP/2017 in Petition No. 85/TT/2015

- Subject** : Review Petition No. 26/RP/2017 seeking review of order dated 24.2.2017 in Petition No. 85/TT/2015.
- Date of Hearing** : 3.7.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
- Review Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : North Bihar Power Distribution Company Limited (NBPDC) and 6 others
- Parties present** : Shri Suresh Mukherjee, Advocate, PGCIL
Shri Deep Rao, Advocate, PGCIL
Shri S.S Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri R. B. Sharma, Advocate, BSP(H)CL

Record of Proceedings

Due to non-availability of the arguing counsel the proxy counsel for the petitioner prayed for adjournment in the matter.

2. The Commission accepted the prayer of the learned counsel and adjourned the hearing in the matter to 4.10.2018.

By order of the Commission
Sd/-
(T. Rout)
Chief (Law)

